

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 39

IA 3403/2024 IN C.P. (IB)/322(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **TECHNOLOGY DEVELOPMENT BOARD V/s
PERFECT INFRAENGINEERS LIMITED**

Section 7, 60(5) of the Insolvency and Bankruptcy Code, 2016 and Rule 11

ORDER

Adv. Mathews Nedumpara (through VC) a/w Adv. Hemali M. & Adv. Akhilesh Nair for the Respondent present. Adv. Sumedh Ruikar i/b Pradip Yadav for the Financial Creditor present through VC.

IA 3403/2024

Heard the Counsels and the matter is **Reserved for Order.**

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**